

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District & Sessions Judge,
Anantnag/Bandipora/Baramulla/Bhaderwah (Doda)/
Budgam/Ganderbal/Jammu/Kathua/Kargil/Kishtwar/
Kulgam/Kupwara/Ramban/Leh/Poonch/Pulwama/Rajouri/
Reasi/Samba/Shopian/Srinagar and Udhampur.

No.:- 28287-28308/Sts. Dated: 23-11-2017.
Sub:- Criminal Case(s) pending against the members elected to 16th
Lok Sabha-pursuant to General Election, 2014.

Sir,

Kindly find enclosed herewith letter received from Shri C. K. Reejonia, Deputy Secretary to the Government of India, Ministry of Law and Justice (Department of Justice) Jaisalmer House 26, Mansingh Road, New Delhi-110011 vide F.No N-17/109/2014-NM(Pt.) Dated 15-11-2017 regarding the subject cited above.

In this connection, you are requested to furnish information pertaining of your district on the prescribed format in a consolidated form on or before **30-11-2017** positively through return email: **hcjmu-jk@nic.in** OR Telefax No. **0191-2539896** for onward transmission to the concerned quarter as desired.

Encl: Three leaves.

Yours faithfully'

(Sanjay Dhar)

Registrar General

✓ No.: 28309 /Sts.

Dated: 23-11-2017.

Copy to:-

Incharge NIC for uploading the same on the official website of the High Court.

Registrar General

MOST IMMEDIATE/OUT TODAY

F.No N-17/109/2014-NM(Pt.)

Government of India
Ministry of Law and Justice
(Department of Justice)

Jaisalmer House
26, Mansingh Road, New Delhi-110011
Dated: 15th November, 2017

To,

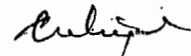
The Registrar General,
Jammu & Kashmir High Court,
Jammu

Subject:- **Criminal Case(s) pending against the members elected to
16th Lok Sabha-pursuant to General Election, 2014.**

Sir/Madam,

I am directed to request that current and updated status of Criminal Case(s) pending in High Court and / or District and Subordinate Courts under jurisdiction of your High Court, against the Members elected to 16th Lok Sabha pursuant to General Election, 2014(copy enclosed) may please be sent to this Department in enclosed format for onward submission to Prime Minister's Office. Soft copy may please be e-mailed to ckreejonia@nic.in.

Yours faithfully,



(C.K. Reejonia)

Deputy Secretary to the Government of India

Tel./Fax no. 011-23072146

E-mail: ckreejonia@nic.in

Enclosures: As above.

HIGH COURT	NAME OF MEMBER OF PARLIAMENT	CASENUMBER/ DETAILS	COURT/BE
Jammu & Kashmir	Mehbooba Mufi	1. Pvt Complaint	CJM Srinagar

Proforma

Name of the High Court

Sr. No.	Name of the MEMBER OF PARLIAMENT, and Name of his CONSTITUENCY	Name of the Police Station where FIR was registered	FIR No.	Name of the High Court or District and Subordinate Court, where case is pending or disposed of	Criminal Case No.	Date of Charge Sheet And Charge Sheet No.	Details of the Case along with Sections of Law Act under which case was filed / registered.	Current Status of the Case in District and Subordinate Court as on 15 th November, 2017.	Under Investigation	Under Trial	Disposed / Convicted on	Decided on / Discharged / Acquitted / Case Closed on	Status of the Case pending in High Court	Date of last hearing in High Court if appealed	Explanations in detail and Remarks, & any. Subordinate Courts where it is charged.
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
1.															
2.															
3.															
4.															
5.															
6.															
